

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014**  
**APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014**  
**APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014**  
**APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013**  
**APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013**  
**APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013**  
**RP NO. 06 OF 2016 IN APPEAL NO. 184 OF 2013**  
**& IA NO. 451 OF 2016**  
**RP NO. 10 OF 2016 APPEAL NO. 185 OF 2013**  
**& IA NO. 86 OF 2018**

**Dated: 19<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014**

**In the matter of:**

**Maithon Alloys Ltd. .... Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2

**APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014**

**Jai Balaji Industries Ltd. .... Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2  
 Mr. Rajiv Shankar Divedi for Intervener

**APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014**

**Impex Ferro Tech Ltd.** .... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2

**APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013**

**Bhaskar Shrachi Alloys Ltd.** .... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2

Mr. Rajiv Shankar Divedi for Intervener

**APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013**

**Shyam Ferro Alloys Ltd.** .... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2

**APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013**

**Bhaskar Shrachi Alloys Ltd.** .... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2

**RP NO. 06 OF 2016 APPEAL NO. 183 OF 2013**  
**& IA NO. 451 OF 2016**

**Bhaskar Shrachi Alloys Ltd.** .... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2

**RP NO. 10 OF 2016 APPEAL NO. 185 OF 2013**  
**& IA NO. 86 OF 2016**

**Bhaskar Shrachi Alloys Ltd.** .... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **26.03.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**  
*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**